

Item No.7



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 1534/2021

This the 6th Day of August, 2021

(Through Video Conferencing)

**Hon'ble Ms. Manjula Das, Acting Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Kiran Dahiya

Age- 30, Group "C" for TGT Computer Science

W/o Monit Rana,

R/o House No. 355, Mungeshpur,

Bawana, North West,

Delhi-110039

... Applicant

(By Advocate : Ms. Harvinder Oberoi)

Versus

1. The Chairman
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi.
FC-18, Institutional Area, Karkardooma,
Delhi-110032

2. The Secretary
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi.
FC-18, Institutional Area, Karkardooma,
Delhi-110032. ... Respondents

(By Advocate : Ms. Salonee Keshwani for Ms. Esha Mazumdar)

O R D E R (ORAL)

Hon'ble Ms. Manjula Das :

The only grievance of the applicant is that in the admit card issued to her, the photograph of a totally different person altogether was pasted.

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2. Today, we heard. Harvinder Oberoi, learned counsel for the applicant and Ms. Salonee Keshwani for Ms. Esha Mazumdar, learned counsel for the respondents, at the stage of admission.

3. It is brought to our notice that an admit card with photograph of the applicant was not furnished to her, and as such, she seeks a direction to the respondent to issue admit card for the post of TGT (Computer Science) under Post Code 91/20, after making necessary corrections, to enable her to appear in the examination which is scheduled to be held on 07.08.2021.

4. In view of the limited prayer made by the applicant, we dispose of the OA with a direction to the respondents to issue the admit card to the applicant after making necessary corrections forthwith, so that she may be able to appear in the examination which is scheduled to be held on 07.08.2021.

Order '**dasti**'.

(A.K. Bishnoi)
Member (A)

(Manjula Das)
Acting Chairman

/lg/rk/mbt/akshaya/